

Government of India
Central Board of Direct Taxes

New Delhi, the

10-10-75

NOTIFICATION
Income-tax.

1131
No. 102 (F.No. 261/14/75-ITJ) ... In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961), and of all other powers enabling it in that behalf, and in supersession of all the previous Notifications in this regard the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the ranges specified in column 2 of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax or Super-tax in the Income-tax Circles, Wards or District specified in the corresponding entry in column 3 thereof;

SCHEDULE

Sl.No.	Range.	Income-tax Circles, Wards and District.
1.	2.	3.
1.	A-Range, Patna.	i) Special Circle, Patna. ii) Wards, - A, B, C, D & E of I.T. Circle, Patna iii) I.T.O. Survey, Patna. iv) Special Investigation Circle, Patna. v) Wards, (i), (ii), & (iii) of Patna-I, Patna vi) Wards (i), (ii) & (iii) of Patna-II, Patna vii) Special Circle-I, Patna. viii) Special Circle-II, Patna. ix) I.T. Circle-I, Patna. x) I.T. Circle-II, Patna.
2.	B-Range, Patna.	i) Special E.T. Cum-I.T. Circle, Patna. ii) Sahabad Circle, Arrah. iii) I.T. Circle, Sasaram. iv) I.T. Circle, Patna excluding Wards-A, B, C, D & E of I.T. Circle, Patna. v) I.T. Circle, Nalanda. vi) I.T. Circle-III, Patna.
3.	Muzaffarpur Range.	i) I.T. Circle, Muzaffarpur. ii) Special Circle, Muzaffarpur. iii) I.T. Circle, Motihari. iv) I.T. Circle, Bettiah. v) I.T. Circle, Chapra. vi) I.T.O. Survey, Muzaffarpur. vii) I.T. Circle, Begusarai. viii) I.T. Circle, Saharsa.
4.	Bhagalpur Range.	i) I.T. Circle, Bhagalpur. ii) I.T. Circle, Monghyr. iii) I.T. Circle, Neoghar. iv) I.T. Circle, Purnea.

भारत के राजपत्र, असाधारण, भाग 2, खण्ड 3, उपखण्ड (ii)
केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, तारीख

1974

1897 (i)

शुद्धि-पत्र

भारत के राजपत्र, असाधारण, भाग 2, खण्ड 3, उपखण्ड (ii)
तारीख 14 मई 1974 में पृष्ठ 884 से 890 तक में प्रकाशित केन्द्रीय प्रत्यक्ष कर
बोर्ड की अधिसूचना संख्या का.आ.0 291 (अ) में

1. पृष्ठ 884 पर, 1 वीं पंक्ति में, अंत में '61' के स्थान पर
' 1961 ' बनें ;
2. पृष्ठ 884 पर 11 वीं पंक्ति में '7' के स्थान पर '1' पढ़ें ;
3. पृष्ठ 888 पर, तीसरी पंक्ति में दो स्थानों पर मुद्रित 'पुनरोत्थित'
शब्द के स्थान पर 'पुनरुत्थित' पढ़ें ; इसी पृष्ठ पर, बाईं-बाईं
पंक्ति में 'संघी' के स्थान पर 'संबंधी' पढ़ें ;
4. पृष्ठ 889 पर, अष्टादशवीं पंक्ति में 'निवासगृह' के स्थान पर
'निवासगृह' पढ़ें ।

[सं. सं. 142(24)/73-टा.पी.0 स्त.0]

(ओ. पी.0 नरद्वारा)

सचिव

भारत के राजपत्र, असाधारण, भाग 2, खण्ड 3, उपखण्ड (ii) में प्रकाशनाार्थ

केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, तारीख

1975

1897 (सक)

सुविध-पत्र

भारत के राजपत्र, असाधारण, भाग 2, खण्ड 3, उपखण्ड(ii)
तारीख 14 मई 1974 में पृष्ठ 884 से 890 तक में प्रकाशित केन्द्रीय प्रत्यक्ष कर
बोर्ड की अधिसूचना संख्या का०जा० 291 (अ) में

1. पृष्ठ 884 पर, 5 वीं पंक्ति में, अंत में '61' के स्थान पर
' 1961 ' पढ़ें ;
2. पृष्ठ 884 पर, 11 वीं पंक्ति में '7' के स्थान पर '1' पढ़ें ;
3. पृष्ठ 888 पर, चौथी पंक्ति में दो स्थानों पर मुद्रित 'पुनरोक्षित'
शब्द के स्थान पर 'पुनराक्षरित' पढ़ें ; इसी पृष्ठ पर, बाईसवीं
पंक्ति में 'संघी' के स्थान पर 'संबंधी' पढ़ें ;
4. पृष्ठ 889 पर, अठ्ठाईसवीं पंक्ति में 'निवासगृह' के स्थान पर
'निवासगृह' पढ़ें ।

[/स०सं० 142(24)/75-टी०पी०सं०]

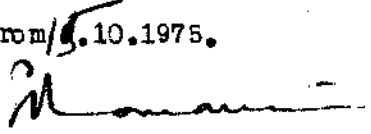
(जो० पी० शारदाबाज)

सचिव

5. Ranchi Range.
- i) I.T. Circle, Ranchi.
 - ii) Special Circle, Ranchi.
 - iii) Special E.P. Cum-I.T. Circle, Ranchi.
 - iv) Salary Circle, Ranchi.
 - v) I.T. Circle, Hazaribagh.
 - vi) I.T. Circle, Daltonganj.
 - vii) I.T.O., Survey, Ranchi.
 - viii) I.T. Circle, Gaya.
6. Darbhanga Range.
- i) I.T. Circle, Darbhanga.
7. Dhanbad Range.
- i) I.T. Circle-I, Dhanbad.
 - ii) I.T. Circle-II, Dhanbad.
 - iii) Special Circle, Dhanbad.
 - iv) I.T. Circle, Bokaro, Bokaro, steel City.
 - v) I.T.O., Survey, Dhanbad.
8. Jamshepur Range.
- i) I.T. Circle, Jamshepur.
 - ii) Special Circle, Jamshepur.
 - iii) Salary Circle, Jamshepur.
 - iv) I.T.O. Survey, Jamshepur.

Where an Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one range to another range, appeals arising out of assessments made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that Income-tax Circle, Ward or District or part thereof is transferred, shall from the date this Notification shall take effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 5.10.1975.


Under Secretary
Central Board of Direct Taxes.

EXPLANATORY NOTE


This Notification has become necessary consequent on re-adjustment of jurisdiction of the Appellate Assistant Commissioner within the Commissioner's charge.

(The above Note does not form part of the Notification but is intended to be merely clarificatory).

No. 102 (T.No. 361/12/72-ITD)

Copy forwarded to:-

1. The Commissioner of Income-tax, Bihar, Patna.
2. All Appellate Assistant Commissioners of Income-tax as mentioned in the above Schedule.
3. All Directors of Inspection (I.T.), (Inv) and (R.S.& P), New Delhi.
4. The Registrar, Income-tax Appellate Tribunal, Bombay.
5. The Appellate Controller of Estate Duty, New Delhi.
6. A.D.I. (R.S.& P)-(Bulletin), New Delhi.
7. Ad-VI Section.


Under Secretary
Central Board of Direct Taxes.